

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.- 306**  
**IB-90/ND/2020**

**IN THE MATTER OF:**

Mr. Arun Kumar Singh Sole Proprietor A.K. Singh & Company  
**Vs**  
M/s Bright Star Infrastrution & Pvt. Ltd.

**....Applicant**

**....Respondent**

**SECTION**

Under Section – 9 of IBC, 2016

**Order delivered on 20.01.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Prabhakar Srivastava  
For the Respondent :

**ORDER**

Ld. Counsel for petitioner has put in appearance and submitted that he has filed the affidavit of service. The same is on record. None present on behalf of the respondent. One last opportunity is given to Corporate Debtor/Respondent to appear and file the reply. List the case on 10.02.2020.

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**